

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI.) No(s). 3986/2024

(Arising out of impugned final judgment and order dated 28-02-2024 in CRLOP No. 1525/2024 passed by the High Court of Judicature at Madras)

V. SENTHIL BALAJI

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR

Respondent(s)

([TO BE TAKEN UP AT THE END OF THE BOARD] -----

IA No. 69989/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 118279/2024 - INTERVENTION APPLICATION

IA No. 118790/2024 - INTERVENTION/IMPLEADMENT

IA No. 79965/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 79099/2024 - STAY APPLICATION)

Date : 12-08-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s)

Mr. Mukul Rohatgi, Sr. Adv.

Mr. Siddharth Luthra, Sr. Adv.

Mr. S Prabakaran, Sr. Adv.

Mr. N R Elango, Sr. Adv.

Mr. Aditya Sondhi, Sr. Adv.

Mr. M.A. Gouthaman, Adv.

Mr. N Bharanikumar, Adv.

Mrs. Usha Prabakaran, Adv.

Mr. Maheswaran P, Adv.

Ms. Misha Rohatgi, Adv.

Mr. Thangadurai, Adv.

Mr. M Naveen, Adv.

Mr. Agilesh Kumar S, Adv.

Mr. Aswin Prasanna A S, Adv.

Mr. Deepak G R, Adv.

Mr. Arjun A, Adv.

Mr. Kartikeya Dang, Adv.

Mr. Sahir Seth, Adv.

Mr. Shariq Ansari, Adv.

Ms. Aishwarya S M, Adv.

Ms. Meghana S M, Adv.
Mrs. Harini Ramsankar, Adv.
Dr. Ram Sankar, Adv.
M/S. Ram Sankar & Co, AOR

For Respondent(s)

Mr. Tushar Mehta, Solicitor General
Mr. Kanu Agrawal, Adv.
Mr. Zoheb Hussain, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Merusagar Samantaray, Adv.
Ms. Sansriti Pathak, Adv.
Mr. Balaji Srinivas, Adv.
Ms. Aakriti Mishra, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Balaji Srinivasan, AOR
Mr. Vishwaditya Sharma, Adv.

Mr. S Gurukrishnakumar, Sr. Adv.
Mr. Pranav Sachdeva, Adv.
Mr. Jatin Bhardwaj, Adv.
Mr. Ashwin Kumar, Adv.
Mr. Abhay Nair, Adv.
Ms. Neha Rathi, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

The submissions are heard.

Judgment is reserved.

**(ANITA MALHOTRA)
AR-CUM-PS**

**(AVGV RAMU)
COURT MASTER**